

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4547
ANSWERED ON:21.12.2011
IRREGULARITIES IN TRANSPORTATION
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of COAL be pleased to state:

- (a) whether the Government has received complaints regarding irregularities in coal transportation during the last three years and the current year;
- (b) if so, the details thereof, company-wise and year-wise;
- (c) whether the Government has conducted any CBI inquiry/referred the matter to the CBI for investigation of such cases; and
- (d) if so, the details thereof and the present status of investigation and the steps taken by the Government to expedite the inquiry to book the guilty?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL(SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b) : As informed by Coal India Ltd. (CIL), the details of complaints regarding irregularities in coal transportation during the last three years and the current year company-wise, year-wise are given below:

S.No. Name of the Company No. of cases year-wise

2008-09 2009-10 2010-11 2011-12
(Till date)

1	Bharat Coking Coal Ltd.	1	1	Nil	Nil
2	Central Coalfields Ltd.	5	2	3	1
3	Eastern Coalfields Ltd.	Nil	1	Nil	Nil
4	Northern Coalfields Ltd.	Nil	Nil	Nil	1
5	Western Coalfields Ltd.	Nil	1	1	2
6	South Eastern Coalfields Ltd.	1	Nil	Nil	Nil
7	Mahanadi Coalfields Ltd.	2	Nil	Nil	1

(c) & (d) : One case was referred by the Govt. to the Central Bureau of Investigation (CBI), Jabalpur Branch. Case No.PE0092008A001 relating to coal transportation by ex-servicemen companies in South Eastern Coalfields Ltd. was registered. It has been intimated that the case has been closed on 22.11.2008.